

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/6232/2025 BLAPL/2685/2025	HAPPY @ SOUBHAGYA KUMAR PARIDA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	Maitri Vihar PS /221 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000929/2024
2	D-BLAPL/6712/2025 BLAPL/2686/2025	JYOTI MAJHI VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	BARGARH /584 /2023 A.D.J.,BARGARH(Bargarh ) CT/0000017/2024
3	D-BLAPL/7157/2025 BLAPL/2687/2025	SK. KALLI MUDDIN @ SK.KALIMUDHIN VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000008/2025
4	D-BLAPL/7162/2025 BLAPL/2688/2025	RAJKAMAL @ RAJKAMAL DEVA MANOHAR VS STATE OF ODISHA	PRADEEP KUMAR DASMOHAPATRA VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha ) 2(B)CC/0000001/2025
5	D-BLAPL/7173/2025 BLAPL/2689/2025	KAPILA SUNDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000122/2024
6	D-BLAPL/7171/2025 BLAPL/2690/2025	ADAM RAITA VS STATE OF ODISHA	BISWA RANJAN DAS VS	R.UDAYAGIRI /91 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000078/2023
7	D-BLAPL/7148/2025 BLAPL/2691/2025	SURU SETH VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	BOLANGIR TOWN /622 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001714/2024
8	D-BLAPL/7224/2025 BLAPL/2692/2025	AEJAZ PASHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000006/2025
9	D-BLAPL/7072/2025 BLAPL/2693/2025	VIKRAM SONONE VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NANDAPUR /56 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000066/2023
10	D-BLAPL/7227/2025 BLAPL/2694/2025	BIJE BHUE VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BIJEPUR /334 /2024 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) Spl/0000053/2024
11	D-BLAPL/7034/2025 BLAPL/2695/2025	PURUSHOTTAM GOMANGO VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	GUNUPUR /260 /2024 SPECIAL JUDGE (POCSO), RAYAGADA(Rayagada) TR/0000041/2024

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12	D-BLAPL/7229/2025 BLAPL/2696/2025	BHALU SAMAL @ BHALLU SAMAL LAGEN @ LAGEN SAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000253/2025
13	D-BLAPL/6708/2025 BLAPL/2697/2025	MUKESH BAGH @ KANHA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	KUCHINDA /429 /2024 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000050/2024
14	D-BLAPL/6852/2025 BLAPL/2698/2025	RAMESH PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khoro) TR/0000018/2025
15	D-BLAPL/6453/2025 BLAPL/2699/2025	SALIM MAJHIASETH @ SALIMSEKHAR MAJHIASETH VS STATE OF ODISHA	AMITAV TRIPATHY VS	BELAGARH /62 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K) Spl/0000076/2024
16	D-BLAPL/6454/2025 BLAPL/2700/2025	GOBINDA BARIK @ GOLU VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PIPLI /6 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000020/2024
17	D-BLAPL/6760/2025 BLAPL/2701/2025	BHABANI SHANKAR SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	KEONJHAR TOWN /85 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K) GR/0000263/2025
18	D-BLAPL/7197/2025 BLAPL/2702/2025	KISHOR KUMAR SAHOO VS STATE OF ODISHA	SWARAJ PATEL VS	//0 SPECIAL JUDGE, SUNDARGARH(Sundar) SPL. 2(a)C.C./0000007/2025
19	D-BLAPL/7027/2025 BLAPL/2703/2025	AJAY KUMAR SINGH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHARMASALA /103 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000333/2025
20	D-BLAPL/7201/2025 BLAPL/2704/2025	CHANDRAMANI DHURUA @ TARUN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAKHANPUR /28 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000203/2025
21	D-BLAPL/7075/2025 BLAPL/2705/2025	BARUNA TARAI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /448 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0002838/2024
22	D-BLAPL/7207/2025 BLAPL/2706/2025	RAJIB BAGARTI VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /305 /2024 S.D.J.M.,PADAMPUR(Bargarh ) GR/0001151/2024
23	D-BLAPL/7211/2025	SAMUEL LIMA	MAHES DAS	BALLIGUDA /33 /2025

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	BLAPL/2707/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000066/2025
24	D-BLAPL/7288/2025 BLAPL/2708/2025	GANESH SALIMA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	CHOUDWAR /298 /2017 AD-HOC A.D.J. (FTC-II),CUTTACK(Cuttack) ST/0000035/2019
25	D-BLAPL/7282/2025 BLAPL/2709/2025	RANJIT NAYAK VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MOHANA /17 /2025 J.M.F.C,MOHANA(Gajapati ) GR/0000013/2025
26	D-BLAPL/7293/2025 BLAPL/2710/2025	TAPAS ADHIKARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000005/2025
27	D-BLAPL/7252/2025 BLAPL/2711/2025	SAI SANKAR PATRA VS STATE OF ODISHA	AJAY KUMAR NAYAK VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000983/2024
28	D-BLAPL/7247/2025 BLAPL/2712/2025	AJAY @ AJAYA KUMAR PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 J.M.F.C.,RANPUR(Nayagarh ) 2(B)CC/0000002/2025
29	D-BLAPL/6894/2025 BLAPL/2713/2025	BAPI @ RAGHUNATH PATRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KAPTIPADA /68 /2023 A.D.J.,UDALA(Mayurbhanj) ST/0000031/2025
30	D-BLAPL/7298/2025 BLAPL/2714/2025	GURUNATH DEBARPALLI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BANDHUGOAN /42 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000003/2023
31	D-BLAPL/6817/2025 BLAPL/2715/2025	SANKARPRASAD PRADHAN VS STATE OF ODISHA	PRATIK NAYAK VS	KHALLIKOTE /414 /2024 ADDL. DIST. AND SESSIONS JUDGE, KH ST/0000060/2024
32	D-BLAPL/7299/2025 BLAPL/2716/2025	KALIA @ BISWAJIT BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANTALA /50 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000190/2025
33	D-BLAPL/6758/2025 BLAPL/2717/2025	SK. SAGBA @ ROY VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	SPL.TASK FORCE /6 /2020 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000047/2020
34	D-BLAPL/6018/2025 BLAPL/2718/2025	CHANDAN KUMAR RAY VS	CHIRANJEEV BIDYABHUSHAN VS	/ /0 1ST A.D.J., CUTTACK(Cuttack)

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35	D-BLAPL/7305/2025 BLAPL/2719/2025	STATE OF ODISHA SUBRAT KUMAR MOHANTY VS	BISWORANJAN SWAIN VS	2(A)CC/0000080/2023 BHADRAK TOWN /122 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000409/2025
36	D-BLAPL/7306/2025 BLAPL/2720/2025	STATE OF ODISHA BISHNU CHARAN PARIDA VS	SURYA NARAYAN MISHRA VS	NIALI /350 /2024 J.M.F.C.,NIALI(Cuttack) GR/0000324/2024
37	D-BLAPL/7179/2025 BLAPL/2721/2025	STATE OF ODISHA KAKUN @ BISWARANJAN DAS VS	SUKANTA KUMAR NAYAK VS	RAJKANIKA /69 /2025 J.M.F.C,AUL(Kendrapara ) GR/0000147/2025
38	D-BLAPL/7176/2025 BLAPL/2722/2025	STATE OF ODISHA SAMIR DEBNATH VS	JAYAKRISHNA MOHAPATRA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000038/2025
39	D-BLAPL/7180/2025 BLAPL/2723/2025	STATE OF ODISHA SAHABUDDIN MANDAL VS	MD. ARIF KHAN VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000046/2025
40	D-BLAPL/7121/2025 BLAPL/2724/2025	STATE OF ODISHA NAUSAD KHAN VS	JAGABANDHU SAHU VS	SOHELLA /51 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000007/2025
41	D-BLAPL/6325/2025 BLAPL/2725/2025	STATE OF ODISHA LAXMIDHAR SETHI VS	MANAS KUMAR CHAND VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh
42	D-BLAPL/6035/2025 BLAPL/2726/2025	STATE OF ODISHA BALARAM DAS VS	RUDRA NARAYAN PARIJA VS	2(A)CC/0000007/2025 DHENKANAL TOWN /75 /2021 SPECIAL JUDGE,DHENKANAL(Dhenkan
43	D-BLAPL/4422/2025 BLAPL/2727/2025	STATE OF ODISHA PARBATI PARAMANIK VS	BISWARANJAN DALAI VS	Spl/0000003/2021 ERASAMA /387 /2024 A.D.J.,KUJANG(Jagatsinghapur )
44	D-BLAPL/7309/2025 BLAPL/2728/2025	STATE OF ODISHA MD. ISMILE VS	PRASANT KUMAR SAHOO VS	CT/0000104/2024 KAMAKHYANAGAR /11 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE
45	D-BLAPL/6711/2025 BLAPL/2729/2025	STATE OF ODISHA TERU @ ROHIT BEHERA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	Spl/0000001/2025 RAJKANIKA /288 /2024 A.D.J.,PATTAMUNDAI(Kendrapara ) ST/0000341/2025

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46	D-BLAPL/7155/2025 BLAPL/2730/2025	KALU SAMANTRAY VS STATE OF ODISHA	PRATIK NAYAK VS	BANAPUR P.S. /121 /2024 A.D.J.,KHURDA(Khordha ) ST/0000179/2024
47	D-BLAPL/6742/2025 BLAPL/2731/2025	AMULYA DAKUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000086/2025
48	D-BLAPL/6476/2025 BLAPL/2732/2025	RAJA PATTNAYAK VS STATE OF ODISHA	SITANSU SEKHAR PRAMANIK VS	NAYAPALLI P.S. /640 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000575/2024
49	D-BLAPL/6662/2025 BLAPL/2733/2025	MAKURU BINDHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARAT /5 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000059/2025
50	D-BLAPL/7329/2025 BLAPL/2734/2025	BABLU @ RAHUL NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /74 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000156/2025
51	D-BLAPL/7138/2025 BLAPL/2735/2025	ASHISH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /29 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000026/2025
52	D-BLAPL/7361/2025 BLAPL/2736/2025	GOURANGA MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020
53	D-BLAPL/7326/2025 BLAPL/2737/2025	NILAN @ PRAKASH NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /74 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000156/2025
54	D-BLAPL/6993/2025 BLAPL/2738/2025	SUNIL BALUA VS STATE OF ODISHA	RAKESH BEHERA VS	KULABIRA /253 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002918/2024
55	D-BLAPL/7323/2025 BLAPL/2739/2025	MONTU @ TANMAYA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /74 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000156/2025
56	D-BLAPL/7187/2025 BLAPL/2740/2025	DAMBURUDHAR @ BHIMA PANAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAIGHAR /9 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000016/2025
57	D-BLAPL/7008/2025	MUKESH KUMAR BEHERA	BIJAYA KUMAR RAGADA	PALLAHARA /59 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2741/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000006/2025
58	D-CMAPL/9344/2025 CMAPL/81/2025	M/S H.S.CARRIERS, SUNDARGARH VS COMMISSIONER ,GST. CENTRAL EXCISE AND SERVICE TAX, ROURKELA	ADV. VS	// ()
59	D-CMAPL/4325/2025 CMAPL/82/2025	M. JOGAMAYA VS STATE OF ODISHA	ADV. VS	// ()
60	D-CMP/7536/2025 CMP/359/2025	MAKARADHWAJ @ MAKARDHWAJ BISWAL VS JUDHISTIR BISWAL	AJAY KUMAR NANDA VS	// CIVIL JUDGE (SD),PADAMPUR(Bargarh ) IA/0000011/2024
61	D-CMP/7575/2025 CMP/360/2025	UDAYANATH NAYAK VS LAXMIDHAR NAYAK	SIVA SANKAR CHAINI VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak ) IA/0000052/2025
62	D-CMP/8231/2025 CMP/361/2025	HAREKRUSHNA PATTNAIK VS SIBANARAYAN BHANJA	DURGA PRASAD JENA VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CS/0000002/2024
63	D-CMP/7679/2025 CMP/362/2025	MANBODH SAHU VS JAYLAL BHUE	ABHILASH MISHRA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000107/2019
64	D-CMP/7872/2025 CMP/363/2025	SREI MULTIPLE ASSET INVESTMENT TRUST VS ORISSA SLURRY PIPELINE INFRASTRUCTURE LTD.,KEONJHAR	PARTHA MUKHERJI VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujha CS/0000162/2022
65	D-CMP/8919/2025 CMP/364/2025	SANTOSH KUMAR DEBATA VS SHAILOJA SHANKAR SHINGH DEO	ATUL TRIPATHY VS	// S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL CS/0000106/2018
66	D-CMP/7488/2025 CMP/365/2025	SANWARMAL MODI VS DEEPAK MODI	BIBHUTI BHUSAN MISHRA VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC CS/0000921/2017
67	D-CMP/7701/2025 CMP/366/2025	BICHITRANANDA SAHOO VS ANASUYA PANDA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga EC/0000007/2020
68	D-CMP/7890/2025 CMP/367/2025	GURUCHARAN BEHERA VS	RAJIV KUMAR MAHANTA VS	// A.D.J.,CHAMPUA(Kendujhar)

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69	D-CMP/3739/2025 CMP/368/2025	HIRANYA MAHAUD SANJIB PATEL VS CHETANKANTI PATEL	SURYA NARAYAN SATPATHY VS	RFA/0000013/2023 // CIVIL JUDGE (SD), JHARSUGUDA(Jharsu
70	D-CMP/8828/2025 CMP/369/2025	SASMITA SAHOO VS RATAN AGARWAL	AKSHAYA KUMAR SAHOO VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACI
71	D-CMP/9381/2025 CMP/370/2025	PRADEEP KUMAR TRIPATHY VS ABHIMANYU SAHOO	AMITAV TRIPATHY VS	// S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
72	D-CONTC/9334/2025 CONTC/1140/2025	UTTAM KUMAR BEHERA VS LOPAMUDRA MOHANTY, REGISTRAR, O.U.A.T., BBSR	ADV. VS	// ()
73	D-CONTC/9341/2025 CONTC/1141/2025	BRUNDABAN BIHARI PRAHARAJ VS SAMARTH VERMA, IAS	ADV. VS	// ()
74	D-CONTC/9390/2025 CONTC/1142/2025	JOSEPHIN KINDO VS SHALINI PANDIT, COMMNR. CUM SECY. S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// ()
75	D-CONTC/9393/2025 CONTC/1143/2025	KIRANBALA MISHRA VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// ()
76	D-CONTC/6628/2025 CONTC/1144/2025	S. ESWAR RAO VS ASWATHY S., IAS	ADV. VS	// ()
77	D-CONTC/6732/2025 CONTC/1145/2025	JUGUNU NAIK VS ASWASTY S.,COMMNR.-CUM-SECY., DEPT. OF HEALTH AND F.W	ADV. VS	// ()
78	D-CONTC/8199/2025 CONTC/1146/2025	SUJIT KUMAR BEHERA VS RAHUL JAIN,IPS	MANORANJAN PADHI VS	// ()
79	D-CONTC/8279/2025 CONTC/1147/2025	ASHOK KUMAR TRIPATHY VS PRADEEP KUMAR SAHOO,TAHASILDAR,BBSR	ASHOK KUMAR MOHAPATRA VS	// ()

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80	D-CONTC/7435/2025 CONTC/1148/2025	SURENDRA NATH BEHERA VS SUBHAM SEXANA,IAS	AMRITA NAYAK VS	// 0 //
81	D-CONTC/8134/2025 CONTC/1149/2025	BIKRAM SWAIN VS SATYABRATA SAHU,IAS	VISWAJEET MALLICK VS	// 0 //
82	D-CONTC/8204/2025 CONTC/1150/2025	SARASINI PRADHAN VS JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDUCATION,ODISHA	ADV. VS	// 0 //
83	D-CONTC/9265/2025 CONTC/1151/2025	SUBASH JAYASINGH VS SUJIT KUMAR MOHANTY, EXECUTIVE ENGR., LIFT IRRIGATION DIVN.,BBSR	ADV. VS	// 0 //
84	D-CONTC/7881/2025 CONTC/1152/2025	SOUDAMINI NAG VS ASWATHI S.,COMMNR. CUM SECY, DEPT. OF HEALTH AND F.W	DR. SIMANCHALLA RANJIT VS	// 0 //
85	D-CONTC/9399/2025 CONTC/1153/2025	SARAT KUMAR MOHARANA VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
86	D-CONTC/8512/2025 CONTC/1154/2025	BRAJENDRA KUMAR JENA VS DR.BIJAYA KUMAR MOHAPATRA,DIRECTOR,HEALTH SERVICES, ODISHA	ADV. VS	// 0 //
87	D-CONTC/9401/2025 CONTC/1155/2025	RATIKANTA PANY VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
88	D-CONTC/9404/2025 CONTC/1156/2025	SUMANTA KUMAR BEHERA VS SHALINI PANDIT, COMMNR. CUM SECY. , S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
89	D-CONTC/9407/2025 CONTC/1157/2025	PRABIR KUMAR PANI VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
90	D-CONTC/9479/2025 CONTC/1158/2025	SANJAY KUMAR SAHU VS ASWATHY S., IAS	ADV. VS	// 0 //
91	D-CONTC/9530/2025	NARESH CHANDRA SWAIN	ADV.	//

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	CONTC/1159/2025	VS GIRISH S.N,IAS	VS	() //
92	D-CONTC/9531/2025 CONTC/1160/2025	BIJAYA KUMAR ROUT VS GIRISH S.N.,IAS	ADV. VS	// () //
93	D-CONTC/9532/2025 CONTC/1161/2025	NARENDRA KUMAR SAHOO VS GIRISH S.N.,IAS	ADV. VS	// () //
94	D-CONTC/7039/2025 CONTC/1162/2025	RAMESH CHANDRA SWAIN VS BASANT KUMAR HATI,TAHASILDAR,NIMAPARA	JAGAJIBAN PRADHAN VS	// () //
95	D-CRLA/7115/2025 CRLA/313/2025	DAITYARI CHARAN NAHAK VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	KORAPUT VIGILANCE /21 /2014 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000008/2014
96	D-CRLA/7126/2025 CRLA/314/2025	CHAITAN PRASAD SINGH@CHAITAN VS STATE OF ODISHA	KRUSHNA CHANDRA MOHANTY VS	KHUNTA /1 /2019 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000002/2019
97	D-CRLA/7128/2025 CRLA/315/2025	ASHIS KUMAR DASH@ASHISH DASH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KUAKHIA /179 /2021 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) Spl/0000069/2021
98	D-CRLA/38505/2024 CRLA/316/2025	BISWA BHUSAN BISWAL VS STATE OF ODISHA (OPID)	RAMANI KANTA PATTANAIAK VS	EOW,BHUBANESWAR /21 /2019 PRESIDING OFFICER, DESIGNATED CO CT/0000010/2019
99	D-CRLA/7069/2025 CRLA/317/2025	DUSMANTA KISSAN VS STATE OF ODISHA	BINAPANI TRIPATHY VS	KUCHINDA /268 /2020 A.D.J.,KUCHINDA(Sambalpur) ST/0000030/2021
100	D-CRLA/6213/2025 CRLA/318/2025	DUKHA NASANA BISI VS STATE OF ODISHA	RAJLAXMI BISWAL VS	THAKURGARH /183 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000048/2024
101	D-CRLA/7047/2025 CRLA/319/2025	SUBASH BISOYI VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /289 /2021 A.D.J.,BHANJANAGAR(Ganjam) ST/0000053/2022
102	D-CRLA/7147/2025 CRLA/320/2025	MANOJ@VICKY YADAV VS	SK. ZAFARULLA VS	JHARSUGUDA /591 /2021 SPECIAL JUDGE (POCSO), JHARSUGUD

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103	D-CRLA/7243/2025 CRLA/321/2025	STATE OF ODISHA ALOK NAYAK VS	DIBYAJYOTI SAHOO VS	Spl/0000101/2021 BANHARPALI /84 /2017 SPECIAL JUDGE (POCSO), JHARSUGUD TR/0000029/2017
104	D-CRLA/6829/2025 CRLA/322/2025	STATE OF ODISHA RAJA @ JAGAT NAYAK VS	GYANESWAR SATPATHY VS	RUPSA /73 /2024 SPECIAL JUDGE,BALASORE(Baleshwar)
105	D-CRLA/7198/2025 CRLA/323/2025	STATE OF ODISHA CHAITANYA PATRA VS	SOUMYA DEV RAY VS	Spl/0000065/2024 GOLANTHARA (BERHAMPUR) /19 /2018 C.J.M.,BERHAMPUR(Ganjam)
106	D-CRLMA/4431/2025 CRLMA/33/2025	PRATIK RANJAN NAYAK SASWAT KUMAR ROUT VS	DIBYAJYOTI SAHOO VS	ST/0000167/2018 SAHADEV KHUNTA /213 /2023 S.D.J.M.,BALASORE(Baleshwar)
107	D-CRLMA/6881/2025 CRLMA/34/2025	STATE OF ODISHA BIKRAM@TRIBIKRAM MEHER VS	BHABANI SHANKAR DASPARIDA VS	CT/0000430/2023 PADAMPUR /127 /2013 S.D.J.M.,PADAMPUR(Bargarh )
108	D-CRLMC/6620/2025 CRLMC/1000/2025	STATE OF ODISHA K.GANESH PATRA VS	BISWORANJAN SWAIN VS	GR/0000380/2013 KABISURYANAGAR /615 /2023 J.M.F.C.,KABISURYANAGAR(Ganjam)
109	D-CRLMC/6962/2025 CRLMC/1001/2025	STATE OF ODISHA MANMATHA PARIDA VS	SURESH KUMAR JENA VS	ST/0000108/2024 / /0 J.M.F.C.,JALESWAR(Baleshwar)
110	D-CRLMC/7188/2025 CRLMC/1002/2025	STATE OF ODISHA BALABHADRA DASH VS	AMIYA KUMAR CHHATOI VS	EXN.M.C./0000169/2024 CUTTACK VIGILANCE /39 /2003 SPL.JUDGE (VIG),CUTTACK(Cuttack)
111	D-CRLMC/5789/2025 CRLMC/1003/2025	STATE OF ODISHA BIKRAM SAMANTARAY VS	NALINI KUMAR JENA VS	TR/0000114/2009 KHUNTUNI /11 /2021 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
112	D-CRLMC/7219/2025 CRLMC/1004/2025	STATE OF ODISHA TRILOCHANA@TRILOCHAN GHADEI VS	NILAKANTHA JUJHARSINGH VS	CT/0000023/2021 BANAPUR P.S. /156 /2017 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh
113	D-CRLMC/6769/2025 CRLMC/1005/2025	STATE OF ODISHA RADHAMOHAN AGRAWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GR/0000237/2017 MAHILA P.S. BUXIBAZAR /117 /2016 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0002284/2016

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114	D-CRLMC/4082/2025 CRLMC/1006/2025	BIKASH RANJAN SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /256 /2023 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000442/2023
115	D-CRLMC/5120/2025 CRLMC/1007/2025	RATNAKAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	MAHILA P.S.(BBSR) /57 /2019 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002261/2019
116	D-CRLMC/6333/2025 CRLMC/1008/2025	M/S SHREE MONOLITHICS PVT LTD VS DIRECTOR OF ENFORCEMENT	KISHORE KUMAR MISHRA VS	// ( //
117	D-CRLMC/6782/2025 CRLMC/1009/2025	SAI SANKAR PATNAIK@SAI SANKAR PATTNAIK @ SHYAMSUNDAR@SIKU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALIMI /3 /2018 S.D.J.M.,HINDOL(Dhenkanal) GR/0000008/2018
118	D-CRLMC/6879/2025 CRLMC/986/2025	RANJIT BAGH VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /93 /2020 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000059/2020
119	D-CRLMC/6958/2025 CRLMC/987/2025	PRASANTA BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /196 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000893/2021
120	D-CRLMC/6969/2025 CRLMC/988/2025	KAIRI DHIBAR VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BARKOTE /178 /2016 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000550/2016
121	D-CRLMC/6976/2025 CRLMC/989/2025	MAHAMMAD ARMAN@MD. ARMAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /84 /2022 J.M.F.C,HEMGIR(Sundargarh) GR/0000466/2022
122	D-CRLMC/7037/2025 CRLMC/990/2025	NARESH SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	NAUGAON /39 /2020 SPECIAL JUDGE,JAGATSINGHPUR(Jaga ICC/0000010/2020
123	D-CRLMC/7044/2025 CRLMC/991/2025	SASHIKANTA SAHOO VS URMILA BEHERA	KULDEEP MOHANTY VS	//0 JUDGE FAMILY COURT,BALASORE(Bal Crp/0000357/2024
124	D-CRLMC/6977/2025 CRLMC/992/2025	BHIKARI @ MRUTYUNJAYA SAHU VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	ASKA /350 /2021 SPECIAL JUDGE ASKA(Ganjam) Spl/0000011/2021
125	D-CRLMC/6981/2025	RAJKUMAR BAALIARSINGH	GOURI KUMAR RATH	TUMUDIBANDHA /3 /2012

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	CRLMC/993/2025	VS STATE OF ODISHA	VS	JMFC, TUMUDIBANDHA(Kandhamal) GR/000018/2012
126	D-CRLMC/7004/2025 CRLMC/994/2025	SUBRAT KUMAR PARIDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam)
127	D-CRLMC/7033/2025 CRLMC/995/2025	PABITRAMOHAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MISCA/000092/2022 PATTAMUNDAI /74 /1999 C.J.M.,KENDRAPARA(Kendrapara )
128	D-CRLMC/6322/2025 CRLMC/996/2025	PURUSOTTAM DAS VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	ST/000004/2002 MARSHAGHAI /258 /2022 S.D.J.M.,KENDRAPARA(Kendrapara )
129	D-CRLMC/3728/2025 CRLMC/997/2025	KALANDI BHOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	GR/001350/2022 SALIPUR /188 /2024 J.M.F.C.,SALIPUR(Cuttack)
130	D-CRLMC/6309/2025 CRLMC/998/2025	SANTOSH KUMAR MAJHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	CRMC/0000163/2024 RENGALI /35 /2015 C.J.M.,JHARSUGUDA(Jharsuguda )
131	D-CRLMC/6601/2025 CRLMC/999/2025	PARTHAM BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	GR/0000632/2015 BODEN /109 /2020 J.M.F.C.,BODEN(Nuapada )
132	D-CRLMP/6944/2025 CRLMP/322/2025	SANKAR PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	CT/0000102/2020 / /0 ( ) //
133	D-CRLMP/6967/2025 CRLMP/323/2025	JAI BHAGWAN SINGH VS STATE OF ODISHA	SK. KALIM UDDIN VS	/ /0 ( ) //
134	D-CRLMP/5146/2025 CRLMP/324/2025	AROOP SINGH SAMANTARAY VS RASHMITA SAHOO	S.S.RAO VS	/ /0 ( ) //
135	D-CRLMP/7054/2025 CRLMP/325/2025	BHAGABAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /73 /2025 ( ) //
136	D-CRLMP/5345/2025 CRLMP/326/2025	BINAPANI PATTASANI VS	MANAS KUMAR CHAND VS	NIRAKARPUR /245 /2024 ( )

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137	D-CRLMP/7080/2025 CRLMP/327/2025	STATE OF ODISHA YAJNESWAR PRADHAN VS	SATYA JEET ROUT VS	// //0 ( )
138	D-CRLREV/6964/2025 CRLREV/126/2025	STATE OF ODISHA JAGDISH CHANDRA BARIK VS	PRIYA RANJAN SINGH VS	// //0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken
139	D-CRLREV/7105/2025 CRLREV/127/2025	STATE OF ODISHA MANAS SAMAL VS	SOUMYA DEV RAY VS	CMC/0000147/2024 GURUDIJHATIA /209 /1996 A.D.J.,ATHAGARH(Cuttack)
140	D-CRLREV/6025/2025 CRLREV/128/2025	STATE OF ODISHA TAPAN KUMAR DASH VS	ANUPAM DASH VS	CRA/0000001/2024 BOIPARIGUDA /183 /2021 S.D.J.M.,KORAPUT(Koraput)
141	D-CRLREV/6909/2025 CRLREV/129/2025	STATE OF ODISHA RABINDRA KUMAR SENAPATI VS	GOURI KUMAR RATH VS	MISCA/0000013/2024 CUTTACK VIGILANCE /9 /2015 SPL.JUDGE (VIG),CUTTACK(Cuttack)
142	D-CRLREV/7273/2025 CRLREV/130/2025	STATE OF ODISHA(VIG.) SHYAM SUNDAR BEMAL VS	JNYANANANDA PANDA VS	TR/0000021/2023 BHAWANIPATNA SADAR /122 /2010 A.D.J.,BHAWANIPATNA(Kalahandi)
143	D-CRLREV/7276/2025 CRLREV/131/2025	STATE OF ODISHA PRITI KUMARI VS	SANJIB KUMAR BHANJADEO VS	CRA/0000045/2012 PUTASINGH /46 /2024 JUVENILE JUSTICE BOARD,RAYAGADA
144	D-CRLREV/7287/2025 CRLREV/132/2025	STATE OF ODISHA DURYODHAN SAHOO VS	DEBASISH SAMAL VS	JJC/0000046/2024 SUNDARGARH TOWN /387 /2024 A.D.J.,SUNDARGARH(Sundargarh)
145	D-CRLREV/7295/2025 CRLREV/133/2025	STATE OF ODISHA MANGILAL BALDEWA VS	ACHYUTA NANDA ROUTRAY VS	CRMC/0000003/2025 //0 A.D.J.,JAJPUR ROAD(Jajapur )
146	D-FAO/5627/2025 FAO/114/2025	STATE OF ODISHA THE DIVISIONAL MANAGER M/S.THE NEW INDIA ASSURANCE CO.LTD.,CUTTACK VS RAKESH LENKA	SOMNATH ROY VS	CRA/0000008/2023 // COMNR.FOR EMPLOYEES COMP./ASST
147	D-FAO/7292/2025 FAO/115/2025	THE MANAGER,LEGAL,M/S.SBI GENERAL INSURANCE CO.LTD,KHURDA VS KANDARP ROUTRAY	SOMNATH ROY VS	EC/0000213/2022 // COMNR.FOR EMPLOYEES COMP./ASST EC/0000205/2021

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148	D-FAO/8960/2025 FAO/116/2025	K.DAMAYANTI REDDY VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000063/2024
149	D-FAO/9482/2025 FAO/117/2025	THE MANAGER (LEGAL), M/S. CHOLA MS GENERAL INSURANCE COMPANY LIMITED, VS KALPANA SAHOO	D.KHONDHAKHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000333/2021
150	D-MACA/7648/2025 MACA/305/2025	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS GITA RANI JENA	BIJOY DASMOHAPATRA VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000001/2016
151	D-MACA/5172/2025 MACA/306/2025	D.M., UNITED INDIA INSURANCE CO.LTD., ROURKELA VS PUSPALATA PRADHAN	RAMESH CHANDRA SAHOO 1 VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000089/2020
152	D-MACA/9648/2025 MACA/307/2025	CHANDRAKANTI PATRA VS M/S SRIE EQUIPMENT FINANCE PV. LTD.	BISHNU BRATA SINGH VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000177/2017
153	D-MATA/1085/2025 MATA/103/2025	RAJIBLOCHN PATRO VS PRAKASINI PALEI	RAMESH CHANDRA PRADHAN VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000217/2023
154	D-MATA/8583/2025 MATA/104/2025	PRADIPTA KUMAR SAHOO VS DIPIKA SAHOO	BIJAYA KUMAR RAGADA VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000050/2020
155	D-OTAPL/9635/2025 OTAPL/24/2025	COMMISSIONER OF CUSTOMS, (PREVENTIVE), BHUBANESWAR VS M/S. ASHOK KUMAR LOHIA	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
156	D-OTAPL/9483/2025 OTAPL/25/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSR VS M/S. GORDHAN JAGWANI	TUSHAR KANTI SATAPATHY, SR, S.C (GST CENTRAL TAX AND CUSTOM) VS	// () //
157	D-RSA/6274/2025 RSA/127/2025	RAJANI SAHOO VS SRIBATSA SAHOO	ANURAG PATI VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000021/2022
158	D-RSA/7883/2025 RSA/128/2025	BHOLESWAR MAKAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000041/2023
159	D-RSA/9712/2025	PRADEEP KUMAR BRAHMA	SOUMYA MISHRA	//

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	RSA/129/2025	VS MUKTESWAR BRAHMA	VS	A.D.J.,BARIPADA(Mayurbhanj) RFA/0000199/2022
160	D-RVWPET/9157/2025 RVWPET/74/2025	UDAYA KUMAR RATH VS PRESIDENT , NATIONAL WATER DEVELOPMENT AGENCY, NEW DELHI	SWAPNA KUMAR OJHA VS	// ()
161	D-TRP(C)/9294/2025 TRP(C)/72/2025	GAHADI MATA VS MAMITA KUMARI NAYAK	BIJAY KUMAR MOHANTY VS	// DISTRICT & SESIONS JUDGE,JEYPORE Mac/0000244/2023
162	D-TRP(C)/9557/2025 TRP(C)/73/2025	SRIYA SWATI SUCHARITA SWAIN VS TRUPTIMANAS KAP	SATYA RANJAN PATI VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000318/2023
163	D-TRP(C)/9100/2025 TRP(C)/74/2025	SOURAV KUMAR DAS VS SUBHRADIPTA DAS	SUSANTA KUMAR BARAL VS	// CIVIL JUDGE (SD),TALCHER(Anugul ) Mat/0000072/2024
164	D-WA/4863/2025 WA/539/2025	MANJULATA BAG VS STATE OF ODISHA	BINI MISHRA VS	// ()
165	D-WA/7356/2025 WA/540/2025	TARUN KUMAR MOHAPATRA VS STATE OF ODISHA	KSHIROD CHANDRA MOHAPATRA VS	// ()
166	D-WA/8317/2025 WA/541/2025	STATE OF ODISHA VS PRAVATA KUMAR ROUT	SARBESWAR BEHERA, A.G.A. VS	// ()
167	D-WA/4501/2025 WA/542/2025	MALATI PANDA VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	// ()
168	D-WA/6751/2025 WA/543/2025	ODISHA STATE FINANCIAL CORPORATION ,CUTTACK VS SARAT KUMAR NAYAK	SATYAJIT PATTANAIAK VS	// ()
169	D-WA/7966/2025 WA/544/2025	BOARD OF SECONDARY EDUCATION, ORISSA ,CUTTACK VS BHOLANATH ROUT	S.S.RAO(SR. ADV.) VS	// ()
170	D-WA/9202/2025 WA/545/2025	STATE OF ODISHA VS	DEBASHIS TRIPATHY, A.G.A. VS	// ()

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171	D-WA/9199/2025 WA/546/2025	FAKIR MOHAN DAS STATE OF ODISHA VS AJAY KUMAR BARIK	BIBEKANANDA NAYAK, A.G.A. VS	// // 0 //
172	D-WA/9296/2025 WA/547/2025	STATE OF ODISHA VS MAMATA MOHAPATRA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
173	D-WA/9207/2025 WA/548/2025	ROMEO PRIYADARSINI MANGARAJ VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
174	D-WA/9149/2025 WA/549/2025	LIPTI PRIYADARSINI KHATOI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
175	D-WA/9208/2025 WA/550/2025	MADHUSMITA SETHI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
176	D-WA/9146/2025 WA/551/2025	SWARNALATA PATASANI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
177	D-WA/9200/2025 WA/552/2025	STATE OF ODISHA VS DILLIP KUMAR BISWAL	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
178	D-WA/9657/2025 WA/553/2025	COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK VS HRUSHIKESH PANI	DEBASMITA NAYAK VS	// 0 //
179	D-WA/9303/2025 WA/554/2025	STATE OF ODISHA VS RAMESH KUMAR DHAL	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
180	D-WA/9305/2025 WA/555/2025	STATE OF ODISHA VS SUKANTI PRABHA PATI	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
181	D-WA/7652/2025 WA/556/2025	SUKUMAR DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //

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182	D-WA/9197/2025 WA/557/2025	STATE OF ODISHA VS JAYANTA KUMAR ROY MOHAPATRA	CHANDRAKANTA PRADHAN, A.G.A. VS	// 0 //
183	D-WA/9347/2025 WA/558/2025	STATE OF ODISHA VS PRAMOD KUMAR BARAL	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
184	D-WP(C)/9289/2025 WP(C)/6946/2025	SURESH CHANDRA PATTANAİK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
185	D-WP(C)/9283/2025 WP(C)/6947/2025	DHYANA CHANDRA BARIK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
186	D-WP(C)/9372/2025 WP(C)/6948/2025	M/S. DR.SAROJINI PRADHAN, CUTTACK VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
187	D-WP(C)/9323/2025 WP(C)/6949/2025	PRAMOD KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
188	D-WP(C)/9279/2025 WP(C)/6950/2025	BIKRAM PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
189	D-WP(C)/9324/2025 WP(C)/6951/2025	HEAMALATA SAHOO VS LAND ACQUISITION OFFICER CUM AUTHORISED SIGNATORY (NH 20 CELL), COLLECTORATE, JAJPUR	BHAGABAN MOHANTY VS	// 0 //
190	D-WP(C)/9278/2025 WP(C)/6952/2025	PRATAP CHANDRA SWAIN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
191	D-WP(C)/9481/2025 WP(C)/6953/2025	BIJOY KUMAR BISWAL VS STATE OF ODISHA	JAYANANDAA JENA VS	// 0 //
192	D-WP(C)/9069/2025 WP(C)/6954/2025	SURESH CHANDRA SAHOO VS REVENUE DIVISIONAL COMMISSIONER (NORTHERN DIVISION) ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //
193	D-WP(C)/9442/2025	NALINI PRABHA PATRA	SHASHI BHUSAN JENA	//

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	WP(C)/6955/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/8525/2025 WP(C)/6956/2025	SANTOSINI PADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
195	D-WP(C)/9215/2025 WP(C)/6957/2025	RABINDRA NATH BEHERA VS STATE OF ORISSA	MAGA BEHERA VS	// 0 //
196	D-WP(C)/8923/2025 WP(C)/6958/2025	LAKKOJI SUJATA ACHARY VS LOKKOJI PHALGUNA RAO ACHARY	SUBHASREE MOHANTY VS	// 0 //
197	D-WP(C)/9003/2025 WP(C)/6959/2025	KARUNAKAR BAGHA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
198	D-WP(C)/9183/2025 WP(C)/6960/2025	HIMANSHU KUMAR PRUSTY VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
199	D-WP(C)/9060/2025 WP(C)/6961/2025	KADAMBINI SHARMA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
200	D-WP(C)/9333/2025 WP(C)/6962/2025	M/S TRILOCHAN DAS, DEULIGRAMESWAR, JAGATSINGHPUR VS CHIEF COMMISSIONER OF CT AND GST,	MADHAB LAL AGARWAL VS	// 0 //
201	D-WP(C)/9245/2025 WP(C)/6963/2025	S.KEERTHI KUMAR VS UNION OF INDIA	ASHOK KUMAR PANI VS	// 0 //
202	D-WP(C)/9147/2025 WP(C)/6964/2025	KESHAN PARIDA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
203	D-WP(C)/9229/2025 WP(C)/6965/2025	TAHER KHAN VS COMMISSIONER-CUM-SECY COOPERATION DEPT., BBSR	PRAKASH KUMAR NAYAK VS	// 0 //
204	D-WP(C)/4718/2025 WP(C)/6966/2025	SK AZIZ UDDIN VS	SANTOSH CHANDRA ATABUDHI VS	// 0

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205	D-WP(C)/8574/2025 WP(C)/6967/2025	THE ASSISTANT REGIONAL TRANSPORT OFFICER, KHORDHA ARNADA SANKAR SAHU VS THE BRANCH MANAGER, STATE BANK OF INDIA, GANDARPUR BRANCH	KAPILA CHARAN NAYAK VS	// // ()
206	D-WP(C)/9214/2025 WP(C)/6968/2025	DEBENDRA GOAL VS STATE OF ODISHA	MAGA BEHERA VS	// // ()
207	D-WP(C)/8055/2025 WP(C)/6969/2025	SOUMYA RANJAN JENA VS THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE BHUBANESWAR III CIRCLE	BIMAL PRAHARAJ VS	// // ()
208	D-WP(C)/9327/2025 WP(C)/6970/2025	ABINASH SWAIN VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, MAYURBHANJ CIRCLE	UPASANA BAL VS	// // ()
209	D-WP(C)/9042/2025 WP(C)/6971/2025	NETRANANDA SET VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // ()
210	D-WP(C)/8578/2025 WP(C)/6972/2025	SWADHINA BADATYA VS GENERAL MANAGER-II, UTKALA GRAMEEN BANK, BOLANGIR	SANJAYA KUMAR DAS VS	// // ()
211	D-WP(C)/9343/2025 WP(C)/6973/2025	M/S. DEBASISH JENA, MADHUPATNA, CUTTACK VS STATE OF ODISHA	SANDEEP KUMAR JENA VS	// // ()
212	D-WP(C)/9329/2025 WP(C)/6974/2025	M/S SRI SRI GOPINATH PANI PANCHAYAT GANDALA VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, GANJAM II CIRCLE	NATABAR PANDA VS	// // ()
213	D-WP(C)/9217/2025 WP(C)/6975/2025	MANJEET PRASAD SHUKLA VS THE PRESIDING OFFICER , DEBTS RECOVERY TRIBUNAL, CUTTACK	SADAYA LAXMI PATNAIK VS	// // ()
214	D-WP(C)/8656/2025 WP(C)/6976/2025	NRUSINGHA CHARAN JENA VS STATE OF ORISSA	ARIJEET MISHRA VS	// // ()
215	D-WP(C)/9131/2025 WP(C)/6977/2025	SUBHADUTTA CHAMPATIRAY VS THE COMMISSIONER CUM SECRETARY GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES DEPARTMENT	BRAJA KISHORE SAHOO VS	// // ()

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216	D-WP(C)/9030/2025 WP(C)/6978/2025	MINATI HOTA VS GOVT. OF ORISSA	GOKHA BEHERA VS	// 0 //
217	D-WP(C)/9239/2025 WP(C)/6979/2025	BISWAMBAR @ BISWAMBHAR MOHAPATRA VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	// 0 //
218	D-WP(C)/9156/2025 WP(C)/6980/2025	SADASIBA BHOI VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
219	D-WP(C)/9338/2025 WP(C)/6981/2025	S.D.O.-1 (ELECT.), TPWODL, BARGARH ELECTRICAL DIVISION VS NANDINI NIROD PANDA	PRASANTA KUMAR TRIPATHY VS	// 0 //
220	D-WP(C)/6235/2025 WP(C)/6982/2025	SASIKALA NATH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
221	D-WP(C)/9164/2025 WP(C)/6983/2025	TUKUN KHAN VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //
222	D-WP(C)/8286/2025 WP(C)/6984/2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., BBSR VS DEPUTY COMMISSIONER OF POLICE, BBSR	DEVI PRASAD TRIPATHY VS	// 0 //
223	D-WP(C)/9355/2025 WP(C)/6985/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
224	D-WP(C)/9180/2025 WP(C)/6986/2025	NABA KUMAR PATRA VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //
225	D-WP(C)/9243/2025 WP(C)/6987/2025	PRAFULLA NATH @ PRAFULLA KUMAR NATH VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
226	D-WP(C)/9237/2025 WP(C)/6988/2025	EKADASHIA SAHU VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
227	D-WP(C)/9419/2025	CHITTA RANJAN SWAIN	SANJIT KUMAR DAS	//

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	WP(C)/6989/2025	VS 2ND MACT, CUTTACK	VS	0 //
228	D-WP(C)/7800/2025 WP(C)/6990/2025	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
229	D-WP(C)/9290/2025 WP(C)/6991/2025	KANHU CHARAN SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
230	D-WP(C)/9631/2025 WP(C)/6992/2025	SANJUKTA DWARI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
231	D-WP(C)/9041/2025 WP(C)/6993/2025	SASHIREKHA SAHOO VS BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR	RANJAN KUMAR ROUT VS	// 0 //
232	D-WP(C)/9113/2025 WP(C)/6994/2025	PRAVASH KUMAR MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
233	D-WP(C)/9685/2025 WP(C)/6995/2025	M/S. ANAND HYPER MARKET, SAMBALPUR VS THE COMMISSIONER, CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
234	D-WP(C)/9257/2025 WP(C)/6996/2025	JAMUNA DIGAL VS STATE OF ORISSA	KISHORE CHANDRA PRADHAN VS	// 0 //
235	D-WP(C)/9179/2025 WP(C)/6997/2025	M/S MADAN MOHAN ENTERPRISES VS THE STATE TAX OFFICER, CT AND GST OFFICER, CT AND GST CIRCLE, B.B.S.R I	PRANAYA SAHOO VS	// 0 //
236	D-WP(C)/9295/2025 WP(C)/6998/2025	RAJESH KUMAR MISHRA VS STATE BANK OF INDIA., SAHID NAGAR BBSR	KEDAR CHANDRA SARANGI VS	// 0 //
237	D-WP(C)/9132/2025 WP(C)/6999/2025	BINAPANI MOHANTY VS ADDITIONAL CUM JOINT COMMISSIONER CONSOLIDATION AND SETTLEMENT, BALESWAR	JIBAN RANJAN DASH VS	// 0 //
238	D-WP(C)/9560/2025 WP(C)/7000/2025	BAPI SINGH VS	JAGANNATH BHUYAN VS	// 0

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239	D-WP(C)/9297/2025 WP(C)/7001/2025	STATE OF ODISHA BASANT KUMAR SAHOO VS THE STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// // 0 //
240	D-WP(C)/9688/2025 WP(C)/7002/2025	M/S. SPARK FURNITURES PVT LTD., BBSR VS COMMISSIONER CT AND GST ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
241	D-WP(C)/9260/2025 WP(C)/7003/2025	M/S HIRLA MARANG BURU STONE CRUSHER, MAYURBHANJ VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
242	D-WP(C)/9310/2025 WP(C)/7004/2025	RAMAKANTA NALINI RANJAN BARIK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
243	D-WP(C)/9246/2025 WP(C)/7005/2025	BEBINA LENKA VS STATE OF ODISHA	DR. PATANJALI TRIPATHY VS	// 0 //
244	D-WP(C)/9709/2025 WP(C)/7006/2025	DR. GYANADIPTA ROUT VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
245	D-WP(C)/9313/2025 WP(C)/7007/2025	SHISHIR NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
246	D-WP(C)/9706/2025 WP(C)/7008/2025	JYOTIRMAYA PAL VS THE STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
247	D-WP(C)/9255/2025 WP(C)/7009/2025	PRADIP KANHAR VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
248	D-WP(C)/7923/2025 WP(C)/7010/2025	HRUSHIKESH ROUTRAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
249	D-WP(C)/9277/2025 WP(C)/7011/2025	BHAGABAN BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //

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250	D-WP(C)/6529/2025 WP(C)/7012/2025	RANJAN KUMAR SETHI VS ROSALIN SETHI	BAMADEV BARAL VS	// 0 //
251	D-WP(C)/9330/2025 WP(C)/7013/2025	SRI SRI BORDA HOSPITAL AND CHC,BHUBANESWAR VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
252	D-WP(C)/9264/2025 WP(C)/7014/2025	SHANTANU KUMAR SWAIN VS MANAGING DIRECTOR ODISHA CONSTRUCTION CORPORATION LIMITED, BBSR	RAMESH CHANDRA PRADHAN VS	// 0 //
253	D-WP(C)/7581/2025 WP(C)/7015/2025	BASANTA KUMAR MALLICK VS PRATIMA MALLICK	TRILOCHAN PANIGRAHI VS	// 0 //
254	D-WP(C)/8870/2025 WP(C)/7016/2025	MAMATA BISWAL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
255	D-WP(C)/9337/2025 WP(C)/7017/2025	RAJASHREE MISHRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
256	D-WP(C)/9487/2025 WP(C)/7018/2025	RAJIBLOCHAN PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
257	D-WP(C)/8771/2025 WP(C)/7019/2025	HDB FINANCIAL SERVICES LTD., BBSR VS R.T.O.JHARSHUGUDA	MANAS RANJAN KHATUA VS	// 0 //
258	D-WP(C)/9348/2025 WP(C)/7020/2025	SHASHI BHUSAN TRIPATHY VS STATE OF ODISHA	SANTOSH KUMAR PANDA VS	// 0 //
259	D-WP(C)/9377/2025 WP(C)/7021/2025	M/S.PRADHAN INDUSTRIES, CUTTACK SADAR VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
260	D-WP(C)/9415/2025 WP(C)/7022/2025	YOSODA RANI PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
261	D-WP(C)/8773/2025	KASHINATH MAHAPATRA	MANAS RANJAN KHATUA	//

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	WP(C)/7023/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/8808/2025 WP(C)/7024/2025	JAYANTI DAS VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
263	D-WP(C)/9808/2025 WP(C)/7025/2025	MUKESH BHOI VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
264	D-WP(C)/8961/2025 WP(C)/7026/2025	MANDAKINI SARANGI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
265	D-WP(C)/9800/2025 WP(C)/7027/2025	BISWANATH NAIK VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
266	D-WP(C)/9357/2025 WP(C)/7028/2025	M/S SAMA MANI SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
267	D-WP(C)/54252/2024 WP(C)/7029/2025	RAMESH CHANDRA ROUT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
268	D-WP(C)/9578/2025 WP(C)/7030/2025	SUSEN KUMAR MANDAL VS THE CHAIRMAN , PARADIP PORT AUTHORITY , PARADIP	BIPLABA P.B. BAHALI VS	// 0 //
269	D-WP(C)/9832/2025 WP(C)/7031/2025	RAJESH KUMAR PANDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
270	D-WP(C)/3853/2025 WP(C)/7032/2025	K.J. ISPAT LTD, JAJPUR VS MAHANADI COAL FIELDS LIMITED, SAMBALPUR	JAGAMOHAN PATTANAIAK VS	// 0 //
271	D-WP(C)/9701/2025 WP(C)/7033/2025	A.ANITA VS STATE OF ODISHA	PRASSANA KUMAR MOHANTY VS	// 0 //
272	D-WP(C)/9499/2025 WP(C)/7034/2025	PARAMANANDA SETHI VS	AVIJIT MISHRA VS	// 0

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273	D-WP(C)/9349/2025 WP(C)/7035/2025	STATE OF ODISHA BIGYAN CHOUDHURY VS TP CENTRAL ODISHA DISTRIBUTION LTD, BBSR	SUDEEP KUMAR SARANGI VS	// // 0 //
274	D-WP(C)/7712/2025 WP(C)/7036/2025	PRABIRA KISHORE PARIDA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
275	D-WP(C)/9421/2025 WP(C)/7037/2025	BASANTA KUMAR LIMA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
276	D-WP(C)/9856/2025 WP(C)/7038/2025	DEBARAJ MOHANTY VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
277	D-WP(C)/8107/2025 WP(C)/7039/2025	PRANABANDHU SETHI VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
278	D-WP(C)/8553/2025 WP(C)/7040/2025	MIR.MOHIUDDIN VS UNION OF INDIA	MD. GOLAM MADANI VS	// 0 //
279	D-WP(C)/9722/2025 WP(C)/7041/2025	RASHMIREKHA MANDAL VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
280	D-WP(C)/8853/2025 WP(C)/7042/2025	RAMESH ORAM VS STATE OF ODISHA	DEBASNAN DAS VS	// 0 //
281	D-WP(C)/5041/2025 WP(C)/7043/2025	CHARULATA DALEI VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
282	D-WP(C)/9813/2025 WP(C)/7044/2025	M/S PLANET HOSPITALITY SERVICES,BBSR VS M/S HOTEL SURAJ PALACE,BBSR	SUBHANKAR ROUT VS	// 0 //
283	D-WP(C)/9458/2025 WP(C)/7045/2025	ISHWAR ORAM VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //

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284	D-WP(C)/9385/2025 WP(C)/7046/2025	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
285	D-WP(C)/8977/2025 WP(C)/7047/2025	BILASINI ACHARYA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
286	D-WP(C)/9484/2025 WP(C)/7048/2025	PRAMOD KUMAR BAGH VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
287	D-WP(C)/4831/2025 WP(C)/7049/2025	RANJIT PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
288	D-WP(C)/9241/2025 WP(C)/7050/2025	CHHATISH CHANDRA NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	D-WP(C)/9425/2025 WP(C)/7051/2025	AJAY KUMAR DASH VS STATE TAX OFFICER, CT AND GST, BHADRAK CIRCLE, BALASORE	ITISHREE TRIPATHY VS	// 0 //
290	D-WP(C)/9271/2025 WP(C)/7052/2025	ASHOK KUMAR DIGAL @ ASHOK DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
291	D-WP(C)/9374/2025 WP(C)/7053/2025	M/S BIHARI INDUSTRY AND SAW MILL, JAJPUR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
292	D-WP(C)/9205/2025 WP(C)/7054/2025	AKSHYA KUMAR PANDA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
293	D-WP(C)/7257/2025 WP(C)/7055/2025	SUNIL KUMAR VS UNION OF INDIA	SADASIVA PATRA (1) VS	// 0 //
294	D-WP(C)/8172/2025 WP(C)/7056/2025	SONALI SAMANTARAY VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
295	D-WP(C)/9359/2025	AMBHUJA INTERNATIONAL, JAGATPUR	SAROJA KANTA SAMAL	//

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	WP(C)/7057/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/9379/2025 WP(C)/7058/2025	TORA PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
297	D-WP(C)/8505/2025 WP(C)/7059/2025	AUTHORISED OFFICER, CANARA BANK, ARM BRANCH, CUTTACK VS STATE OF ODISHA	JASASWINI MOHAPATRA VS	// 0 //
298	D-WP(C)/9389/2025 WP(C)/7060/2025	J.RAJEYA REDDY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
299	D-WP(C)/8936/2025 WP(C)/7061/2025	KALYAN SAHOO VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
300	D-WP(C)/9224/2025 WP(C)/7062/2025	BS MINING CORPORATION, KEONJHAR VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
301	D-WP(C)/9860/2025 WP(C)/7063/2025	NIRANJAN NANDI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
302	D-WP(C)/9768/2025 WP(C)/7064/2025	BHAGAT ROUT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
303	D-WP(C)/9766/2025 WP(C)/7065/2025	BHIMASEN JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
304	D-WP(C)/9777/2025 WP(C)/7066/2025	MADAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
305	D-WP(C)/9395/2025 WP(C)/7067/2025	MURARI SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
306	D-WP(C)/9764/2025 WP(C)/7068/2025	SOMANATH KHAMARI VS	AKSHAYA KUMAR SAHOO VS	// 0

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307	D-WP(C)/9770/2025 WP(C)/7069/2025	STATE OF ODISHA SANSARI BEHERA VS	AKSHAYA KUMAR SAHOO VS	// // ()
308	D-WP(C)/9779/2025 WP(C)/7070/2025	STATE OF ODISHA SUBALA NAYAK VS	AKSHAYA KUMAR SAHOO VS	// // ()
309	D-WP(C)/9444/2025 WP(C)/7071/2025	STATE OF ODISHA MAHENDRA KUMAR BARIK VS	PARSURAM PARIJA VS	// // ()
310	D-WP(C)/9780/2025 WP(C)/7072/2025	STATE OF ODISHA CHATRUBHUJ ROUT VS	AKSHAYA KUMAR SAHOO VS	// // ()
311	D-WP(C)/9396/2025 WP(C)/7073/2025	STATE OF ODISHA BHAGYALATA PATRA VS	SADASIVA PATRA (1) VS	// // ()
312	D-WP(C)/9775/2025 WP(C)/7074/2025	STATE OF ODISHA BISWANATH BEHERA VS	AKSHAYA KUMAR SAHOO VS	// // ()
313	D-WP(C)/9306/2025 WP(C)/7075/2025	STATE OF ODISHA JALESWAR MALLIK VS	DR.NIRANJAN SWAIN VS	// // ()
314	D-WP(C)/9872/2025 WP(C)/7076/2025	CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA M/S. UNIQUE SECURITY SERVICE, BALASORE VS	ASHOK KUMAR DAS VS	// // ()
315	D-WP(C)/9776/2025 WP(C)/7077/2025	STATE OF ODISHA ASAKAR ROUT VS	AKSHAYA KUMAR SAHOO VS	// // ()
316	D-WP(C)/8509/2025 WP(C)/7078/2025	STATE OF ODISHA AUTHORISED OFFICER, CANARA BANK, ARM BRANCH, CUTTACK VS	JASASWINI MOHAPATRA VS	// // ()
317	D-WP(C)/9869/2025 WP(C)/7079/2025	STATE OF ODISHA AVIMONUE ROUT VS	NRUSINGH CHARAN ROUT VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/9773/2025 WP(C)/7080/2025	HADIBANDHU NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
319	D-WP(C)/8494/2025 WP(C)/7081/2025	HRUSIKESH DEHURY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
320	D-WP(C)/6460/2025 WP(C)/7082/2025	GAUTAM BUDHA VS UNION OF INDIA	AMITAV TRIPATHY VS	// 0 //
321	D-WP(C)/9774/2025 WP(C)/7083/2025	JANARDAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
322	D-WP(C)/9810/2025 WP(C)/7084/2025	RAJA KISHORE SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
323	D-WP(C)/6621/2025 WP(C)/7085/2025	SUNIL NAIK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
324	D-WP(C)/9422/2025 WP(C)/7086/2025	JIJNASA BEHERA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
325	D-ABLAPL/6816/2025 ABLAPL/2643/2025	RAMAKANTA NAYAK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /45 /2025 0 //
326	D-ABLAPL/7006/2025 ABLAPL/2644/2025	ARJUN MOHARANA @ ARJUNA VS STATE OF ODISHA	SANJIT MISHRA VS	BALIAPANDA /233 /2024 0 //
327	D-ABLAPL/6884/2025 ABLAPL/2645/2025	TUNA @ BIBHU RANJAN SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /106 /2025 0 //
328	D-ABLAPL/7097/2025 ABLAPL/2646/2025	SUDIPTA DASGUPTA VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHENKANAL TOWN /97 /2025 0 //
329	D-ABLAPL/6932/2025	MINU MOHANTY	BIBHUTI RANJAN MOHANTY	MANCHESWAR P.S. /2 /2025

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	ABLAPL/2647/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/7102/2025 ABLAPL/2648/2025	PRADEEP DANDASANA VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /312 /2024 () //
331	D-ABLAPL/7107/2025 ABLAPL/2649/2025	ALOK CHANDRA SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BARGARH SADAR /5 /2025 () //
332	D-ABLAPL/7118/2025 ABLAPL/2650/2025	OM PRAKASH JENA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	NIALI /61 /2025 () //
333	D-ABLAPL/7109/2025 ABLAPL/2651/2025	ADIL KUMAR JENA VS STATE OF ODISHA	CHHABI BEHERA VS	CUTTACK SADAR /125 /2025 () //
334	D-ABLAPL/7122/2025 ABLAPL/2652/2025	SK. NASIM @ MIR NASIM VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /45 /2025 () //
335	D-ABLAPL/6537/2025 ABLAPL/2653/2025	MAHESWAR PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
336	D-ABLAPL/7114/2025 ABLAPL/2654/2025	PRAKASH CHANDRA PADHEE VS STATE OF ODISHA	TRILOCHAN NANDA VS	DHANUPALI /41 /2025 () //
337	D-ABLAPL/6943/2025 ABLAPL/2655/2025	TUSHAR BARLA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /312 /2024 () //
338	D-ABLAPL/7135/2025 ABLAPL/2656/2025	ABDUL HAMID KHAN @ MANGULU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /17 /2025 () //
339	D-ABLAPL/7116/2025 ABLAPL/2657/2025	ASHWINI KUMAR PANDA VS STATE OF ODISHA	TRILOCHAN NANDA VS	DHANUPALI /41 /2025 () //
340	D-ABLAPL/7137/2025 ABLAPL/2658/2025	SANTOSH MAJHI VS	SUCHIT KUMAR NAYAK VS	PADMAPUR /17 /2025 ()

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341	D-ABLAPL/7117/2025 ABLAPL/2659/2025	STATE OF ODISHA SIBU @ SIBADYUTI NANDA VS	AMIT KUMAR SAHU VS	// KAKIRIGUMMA /12 /2025 ()
342	D-ABLAPL/6507/2025 ABLAPL/2660/2025	STATE OF ODISHA MINARA BIBI VS	RAJENDRA NARAYAN ROUT VS	// BALICHANDRAPUR /44 /2025 ()
343	D-ABLAPL/6941/2025 ABLAPL/2661/2025	STATE OF ODISHA SK. ADIL VS	BHARAT JALLI VS	// TELKOI /159 /2024 ()
344	D-ABLAPL/7144/2025 ABLAPL/2662/2025	STATE OF ODISHA KARTIK ORAM VS	PABITRA KUMAR NAYAK VS	// BIRMITRAPUR /57 /2025 ()
345	D-ABLAPL/7016/2025 ABLAPL/2663/2025	STATE OF ODISHA RAJU KARMAKAR VS	RAJENDRA NARAYAN ROUT VS	// BARIPADA TOWN /121 /2025 ()
346	D-ABLAPL/7142/2025 ABLAPL/2664/2025	STATE OF ODISHA PRANATI ACHARYA VS	DIPTI RANJAN BHOKTA VS	// KORAPUT VIGILANCE /2 /2025 ()
347	D-ABLAPL/7151/2025 ABLAPL/2665/2025	STATE OF ODISHA(VIG.) CHITTARANJAN PARIDA VS	PRAFULLA KUMAR BISWAL VS	// PATTAMUNDAI MODEL /34 /2025 ()
348	D-ABLAPL/7152/2025 ABLAPL/2666/2025	STATE OF ODISHA BHAIJINDRA RANA VS	TRILOCHAN NANDA VS	// DEOGAON /55 /2025 ()
349	D-ABLAPL/7143/2025 ABLAPL/2667/2025	STATE OF ODISHA LAXMAN SOREN @ LABA VS	DALIRANI BEHURAY VS	// KHUNTA /54 /2025 ()
350	D-ABLAPL/7154/2025 ABLAPL/2668/2025	STATE OF ODISHA ANUJ KUMAR YADAV VS	JUGALA KISHORE PANDA VS	// /0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R.
351	D-ABLAPL/5742/2025 ABLAPL/2669/2025	STATE OF ODISHA K. DHARMENDRA REDDY @ DHARAMA VS	ASHOK KUMAR PRADHAN VS	2(A)CC/0000006/2025 BERHAMPUR TOWN /230 /2024 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/7023/2025 ABLAPL/2670/2025	UMESH PRUSTY VS STATE OF ODISHA	BISWAJIT NAYAK VS	CHAULIAGANJA /85 /2025 () //
353	D-ABLAPL/6109/2025 ABLAPL/2671/2025	DILLIP YADAV VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH SADAR /33 /2025 () //
354	D-ABLAPL/6416/2025 ABLAPL/2672/2025	MANA @ ASHOK KUMAR SETHY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	DERABIS /30 /2025 () //
355	D-ABLAPL/7178/2025 ABLAPL/2673/2025	TAPAN KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	PIRAHAT P.S /193 /2022 () //
356	D-ABLAPL/7186/2025 ABLAPL/2674/2025	JASMIN SAHU @ SILA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /17 /2025 () //
357	D-ABLAPL/6440/2025 ABLAPL/2675/2025	ARAKHITA MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /88 /2025 () //
358	D-ABLAPL/7264/2025 ABLAPL/2676/2025	SUSAMA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
359	D-ABLAPL/6693/2025 ABLAPL/2677/2025	RINA NAHAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAMBHA (KHALLIKOTE) /151 /2025 () //
360	D-ABLAPL/7266/2025 ABLAPL/2678/2025	MAHESH NAIK @ PAPU NAIK VS STATE OF ODISHA	JAYANTI NAIK VS	PARJANG /45 /2025 () //
361	D-ABLAPL/5815/2025 ABLAPL/2679/2025	MUKESH SAHU VS STATE OF ODISHA	DEBASHIS BISWAL VS	JHARSUGUDA /227 /2024 () //
362	D-ABLAPL/7267/2025 ABLAPL/2680/2025	TANMAYA KRISHNA LAL NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
363	D-ABLAPL/6975/2025	LOPAMUDRA MALLIK	PRATAP NAIK	TANGI /53 /2025

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	ABLAPL/2681/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/6766/2025 ABLAPL/2682/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	BOLANGIR TOWN /151 /2025 () //
365	D-ABLAPL/6878/2025 ABLAPL/2683/2025	PINTU DAS VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /176 /2024 () //
366	D-ABLAPL/7223/2025 ABLAPL/2684/2025	KALANDI DASH @ KALIA DASH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /68 /2025 () //
367	D-ABLAPL/6912/2025 ABLAPL/2685/2025	PABITRA ROUT @ PAPU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	BARI RAMACHANDRAPUR /16 /2025 () //
368	D-ABLAPL/7236/2025 ABLAPL/2686/2025	VICKY @ BIBEK KUMAR PANDA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SAMBALPUR SADAR /172 /2020 () //
369	D-ABLAPL/7237/2025 ABLAPL/2687/2025	NARENDRA SAHU @ NARENDRA KUMAR SAHU VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /27 /2025 () //
370	D-ABLAPL/6988/2025 ABLAPL/2688/2025	ARBAZ KHAN @ BASA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	LALBAG /47 /2025 () //
371	D-ABLAPL/7043/2025 ABLAPL/2689/2025	SUNANDA KISHORE PARIDA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	/ /0 () //
372	D-ABLAPL/7251/2025 ABLAPL/2690/2025	RATIKANTA BARAL VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	RAMACHANDRAPUR /49 /2025 () //
373	D-ABLAPL/7088/2025 ABLAPL/2691/2025	SITU NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KUMBHARAPARA /68 /2024 () //
374	D-ABLAPL/7217/2025 ABLAPL/2692/2025	BISHAL NAG VS	BIDYADHAR PANDA VS	KHETRARAJPUR /36 /2025 ()

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375	D-ABLAPL/7257/2025 ABLAPL/2693/2025	STATE OF ODISHA BACHHI ROUT @ BACHANI ROUT VS	DIPTIMAYEE LENKA VS	// KUJANGA /81 /2025 ()
376	D-ABLAPL/7269/2025 ABLAPL/2694/2025	STATE OF ODISHA RABIRANJAN BISWAL VS	SOUBHAGYA SWAIN VS	// // ()
377	D-ABLAPL/6657/2025 ABLAPL/2695/2025	STATE OF ODISHA MANARANJAN BARIK VS	SISIRA PANIGRAHI VS	// RAMBHA (KHALLIKOTE) /667 /2023 ()
378	D-ABLAPL/7202/2025 ABLAPL/2696/2025	STATE OF ODISHA GANESH ROUT VS	SURESH KUMAR JENA VS	// AGARAPADA /46 /2025 ()
379	D-ABLAPL/7203/2025 ABLAPL/2697/2025	STATE OF ODISHA DEBABRATA PRAMANIK VS	NISHIKANTA MISHRA VS	// / /0 ()
380	D-ABLAPL/7206/2025 ABLAPL/2698/2025	STATE OF ODISHA PARMESWAR NATH @ KUNMUN VS	PRAMOD KUMAR JENA VS	// SORO /525 /2022 ()
381	D-ABLAPL/7208/2025 ABLAPL/2699/2025	STATE OF ODISHA MADHABA PRUSTI @ MADHAB PRUSTY VS	JAGABANDHU SAHU VS	// BOLANGIR TOWN /151 /2025 ()
382	D-ABLAPL/6770/2025 ABLAPL/2700/2025	STATE OF ODISHA MAMATA DAS @ MAMA VS	GANGADHAR SAMAL VS	// AUL /92 /2025 ()
383	D-ABLAPL/7119/2025 ABLAPL/2701/2025	STATE OF ODISHA ASHOK BEHERA VS	BHABANI SANKAR DAS VS	// NIHALPRASAD /38 /2025 ()
384	D-ABLAPL/7210/2025 ABLAPL/2702/2025	STATE OF ODISHA SACHIDANANDA DEHURY VS	SAROJ RANJAN SUBUDHI VS	// KANIHA /11 /2025 ()
385	D-ABLAPL/7214/2025 ABLAPL/2703/2025	STATE OF ODISHA RAJ KISHOR BHATTA VS STATE OF ODISHA	CHHABI BEHERA VS	// CUTTACK SADAR /125 /2025 () //

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386	D-ABLAPL/7199/2025 ABLAPL/2704/2025	MANGARAJ DALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /178 /2024 () //